

(1896) 07 AHC CK 0010

Allahabad High Court

Case No: None

Dalu Malwahi

APPELLANT

Vs

Palakdhari Singh

RESPONDENT

Date of Decision: July 18, 1896

Citation: (1896) ILR (All) 479

Hon'ble Judges: John Edge, J; Blennerhassett, J

Bench: Division Bench

Final Decision: Dismissed

Judgement

John Edge, Kt., C.J. and Blennerhassett, J.

The principle of the decision in Dan Bahadur Singh v. Anandi Prasad supra, p. 435, governs this case. It is supported by the decisions of the Bombay High Court in Ganesh Shivram v. Abdulla Beg I.L.R.8 Bom. 538; Davlatsing v. Pandu ILR 9 Bom. 176; Vishnu Vishwanath v. Hur Patel ILR 12 Bom. 499; and Swamirao Narayan Deshpande v. Kashinath Krishna Mutalik Desai ILR 15 Bom. 419. We dismiss this appeal with costs.